

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00119/2020

DATED THIS THE 14TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Yogesh Dubey
S/o Shri Shyam Sunder Dubey,
Aged about 32 years,
R/o B-9, Income-tax Colony,
Infantry Road, Bangalore 560 001

....Applicant

(By Advocate Shri T.C. Gupta - through video conference)

Vs.

1. Union of India,
Through the Finance Secretary,
Ministry of Finance,
Department of Revenue,
Government of India,
New Delhi 110 001

2. Pr. Chief Commissioner of Income Tax,
Karnataka & Goa Region,
C.R. Building, Bangalore 560 001

.....Respondents

(By Shri M.V. Rao, Senior Panel Counsel - through video conference)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri T.C. Gupta, learned counsel representing the applicant, stated that the present Original Application has become infructuous and, therefore, he may be permitted to withdraw the same.

2. In view of the above statement made by Shri T.C. Gupta, the Original Application is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the applicant in OA No. 170/00119/2020

Annexure A1 Copy of the CBDT order dated 27.05.2019
